

# Declaration of Assets and Liabilities

Year: 2012

I, Ramayan Manjhi son of Late Satyanarayan Manjhi aged 55 years belonging to 107, Darauli (Reserved) Bihar Vidhan Sabha, Party-BJP give herein below the details of the assets (immovable, movable, bank balance etc.) of myself, my spouse and dependents:

Sr.No.	Description	Self	Spouse Name(S)	Dependents-1 Name	Dependents-2 Name	Dependents-3 Name	Dependents-4 Name
	Names	Ramayan Manjhi	Mrs. Balkesha Devi	N.A	N.A	N.A	N.A
(i)	Cash	28830.00	15450.00				
(ii)	Deposits in Banks, Financial Institution and Non Banking Financial Companies	23919.98	0.00	0.00	0.00	0.00	0.00
(iii)	Bond, Debentures and Shares in Companies	Nil	Nil	0.00	0.00	0.00	0.00
(iv)	Other Financial Institutions, NSS Postal Savings, LIC Policies etc.	LIC Rs. 53700.00	0.00	0.00	0.00	0.00	0.00
(v)	Motor Vehicles (details of Make etc.)	Belong BR-1P/2530 (2006 Model) Rs. 255000.00 Scorpio BR-01 PB/3553 (2011 Model) Rs. 594272.00	0.00	0.00	0.00	0.00	0.00
(vi)	Jewellery (give Details of Weight and Value)	0.00	80 gm (Gold) Rs. 200000.00	0.00	0.00	0.00	0.00
(vii)	Other assets, Such as values of claims/interests	3 Arms for Rs. 147722.00	0.00	0.00	0.00	0.00	0.00

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Dependent here means a person substantially dependent on the income of the employee.

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(Note: Properties in joint ownership indicating the extent of joint ownership will have to be indicated)

Sr.No.	Description	Self	Spouse Name(S)	Dependent-1	Name	Dependent -2 Name	Dependent-3 Name	Dependent-4 Name
(i)	Agricultur Land Location(s) Survey Number(s) Extent(Total Measurement) Current Market Value	15 Kaththa at Balua(Rs. 180000.00) Survey No. 441 & 442 Ancestral Land 4 Katha 18 dhur Rs. 150000.00 Survey no. 1119,1120,290	0.00	0.00		0.00	0.00	0.00
(ii)	Non-Agricultural Land- Location(s) Survey Number(s) Extent(Total Measurement) Current Market Value	0.00	0.00	0.00		0.00	0.00	0.00
(iii)	Building(Commercial and residential) Location(s) Survey Number(s) Extent(Total Measurement) Current Market Value	Residential House (ancestral) at Gyaspur for Rs.150000.00(5 Kaththa 18 dhur) Survey no 116	1 Kaththa 5 dhur(residential plot) Rs.500000.00	0.00		0.00	0.00	0.00
(iv)	House /Apartment etc- Location (s) Survey Number(s) Extent(Total Measurement) Current Market Value	0.00	0.00	0.00		0.00	0.00	0.00
(v)	Other (Such as Interest in property)		0.00	0.00		0.00	0.00	0.00

2 I give herein below the details of my liabilities/overdues to public financial institution and government dues

(Note:- Please give separate details for each item)

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Sr. No.	Description	Name & address of Bank/Financial institution(s)/deparment(s)	Amount outstanding as on
(a)	(i) Loan from Banks		403125.00 on 31.08.2012
	(ii) Loans from financial institutions	0.00	0.00
	(iii) Government Dues: to department dealing with Government accommodation	Dues 0.00	0.00
	(b) Dues to department dealing with Supply of water	0.00	0.00
	(c) Dues to departments dealing with Supply of electricity	0.00	0.00
	(d) Dues to departments dealing with Telephones.	0.00	0.00
	(f) Other dues, if any	0.00	0.00
	(e) Dues to departments dealing with Government transport (including Aircraft and helicopters)	0.00	0.00
(b)	(i) Income Tax including surcharge (Also indicate the assessment year upto Which Income Tax Return filed. Give also Permanent Account Number (PAN))	AZNPM 8932 H PAN yet to be filed	
	(ii) Wealth Tax (Also indicate the Assessment year upto which Wealth Tax Return filed.)		
	(iii) Sale Tax (Only in case of Proprietary business)		

I hereby declare that the above details are true the best of my knowledge and belief.

Place:

Date:

Signature

Name: Ramayan Manjhi

Constituency 107, Darauli Vidhan Sabha

Address: 123/124 Virchand Patel Path, Patna

Note: Please sign each page of the declaration

*Ramayan Manjhi*

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